

**CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH,
JABALPUR**

Original Application No. 1091 of 2004

Jabalpur, this the 16th day of December, 2004

Hon'ble Shri M.P. Singh, Vice Chairman
Hon'ble Shri Madan Mohan, Judicial Member

K.C. Pandey, S/o. Shri T.R. Pandey, aged
about 41 years, Recovery Inspector, Debts
Recovery Tribunal, South Civil Lines,
Jabalpur (MP), R/o. E-4, Aman Apartment,
South Civil Lines, Jabalpur. Applicant

(By Advocate – Shri S. Ganguli on behalf of Shri M. Sharma)

V e r s u s

1. Union of India, through its Secretary (Banking),
Ministry of Finance & Company Affairs,
Department of Economic Affairs, Banking Division,
Jeevan Deep Building, 3rd Floor, Parliament Street,
New Delhi.
2. The Presiding Officer, Debts Recovery Tribunal,
797, 2nd Floor, Shanti Kunj, South Civil Lines,
Jabalpur.
3. General Manager, Uttar Pradesh Financial
Corporation, Head Office, 14-88, Civil Lines,
Kanpur – 208 001. Respondents

(By Advocate – Shri S.P. Singh)

O R D E R (Oral)

By M.P. Singh, Vice Chairman –

Heard the learned counsel for the parties.

2. The learned counsel for the respondents in this case has filed the short reply admitting the fact that due procedure has not been followed by them before passing the order of repatriation of the applicant. They have submitted that they be allowed to pass fresh orders after following the due procedure and the OA be disposed of accordingly. The learned counsel for

the applicant has no objection if fresh order of repatriation is passed after quashing the impugned order dated 2.12.2004 (Annexure A-1) and after following the due procedures.

3. Accordingly, we quash and set aside the order dated 2.12.2004 (Annexure A-1) with liberty to the respondents to pass fresh orders after following the due procedures which are laid down in the rules and instructions issued by the Government of India from time to time.

4. In view of the above, the Original Application stands disposed.
No costs.

(Madan Mohan)
Judicial Member

(M.P. Singh)
Vice Chairman

“SA”

प्रकाशन से और/वा
प्रतिलिपि अपने रिकार्ड
के लिए संग्रहीत करना, जबलपुर
(1) सचिव, उत्तर भारत एवं एविएशन, जबलपुर
(2) आवायक एवं विवरण/वा
(3) प्रत्यार्थी श्री/महिला/वा
(4) विधायक, लोकांग, जबलपुर एवं विवरण
मूलना एवं आवश्यक कार्यालयी देते
संपर्कित करना

Manoj Shorjee Adv. 2130
M.P. Singh Adv. 2130

Issued
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BS